

**DIVISION BENCH**

**ITEM NO.161**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.180/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>UNION OF INDIA THROUGH SFIO V/S DYNAMIC SUGARS PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 R/W 246,339,221 &amp; 222 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Arvind Nath Agarwal, Adv.

: *For the Petitioner/Union of India*

**ORDER**

At the request of Ld. Counsel, Sh. Arvind Nath Agarwal representing the Petitioner/Union of India, the matter is adjourned for further hearing on 11<sup>th</sup> June, 2024.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

**2<sup>nd</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**